GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS

RAJYA SABHA
UNSTARRED QUESTION NO. 1952
ANSWERED ON TUESDAY, THE 13TH MARCH, 2018

UNDER-REPORTING OF VANISHING COMPANIES

QUESTION

1952. SHRI MAJEED MEMON:

Will the Minister of CORPORATE AFFAIRS be pleased to state:

(a) whether it is a fact that Coordination and Monitoring Committee (CMC) has been under-reporting of 'vanishing companies' all these years;

(b) if so, the number of entities declared as 'vanishing companies' and the number of companies referred and traced by the Ministry so far;

(c) the details of various companies de-registered by Registrars of Companies (RoCs) under MCA and entities in the defunct exchanges as 'vanishing companies' so far; and

(d) the steps taken by Government to revive CMC so as to keep a check on money launderers, entry operators and other unscrupulous elements?

ANSWER

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P. P. CHAUDHARY)
AND CORPORATE AFFAIRS

(a) & (b): No Sir. The Coordination and Monitoring Committee (CMC) has been constituted for those listed companies which had vanished after public issue during the years 1992 to 2005. Out of the 238 listed companies identified as “Vanishing Companies”, due to the efforts of the Ministry and law enforcement agencies, 161 such companies have been traced and 77 more companies are still in the list of Vanishing Companies. Action under the Company law as well as Criminal law are under progress against such companies, their Directors/Promoters.

(c): The companies that were struck-off the Register under Section 248 of the Companies Act, 2013 are not listed companies at all. Therefore, they do not come under the purview of the definition of “Vanishing Companies”. The Regional Stock Exchanges have been closed
under the Orders of the Securities and Exchange Board of India (SEBI), which does not affect
the status of the companies listed therein, except as per procedures/orders of SEBI.

(d): The Coordination and Monitoring Committee (CMC) is still active and its 30th meeting
was held on 11.07.2017. ******